

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/29(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Vijay Ram Traders Pvt Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 10 Rule 7 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Rohan Rajasekaran for the Petitioner.

Ld. Counsel Ms. Madhusruthi Neelakantan for the Respondent  
/ WS Industries.

In terms of the order dated 16.04.2024, additional document filed vide Sr. No. 3287 dated 02.07.2024 along with the affidavit of service effecting the publication on the Creditors.

Despite service, none other Creditor is present.

Ld. Counsel for the Petitioner is directed to serve copy of the petition on the mail of the Counsel for the Respondent for Reply.

List the petition for hearing on **13.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)